

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal the 19th May, 2015

No. HCM/N-2013/(Judl)/ 2920 With the establishment of the District & Sessions Court, Imphal West and District & Sessions Court, Imphal East vide Government Notification No. 2/62/2012-Leg/L, dated 16.05.2015 and Notification No. 2/62/2012-Leg/L(A), dated 16.05.2015, all the Civil and Criminal cases which falls within the jurisdiction of the newly established Court of District & Sessions Judge, Imphal West shall be made over from the Court of District & Sessions Judge, Imphal East to the Court of District & Sessions Judge, Imphal West with immediate effect.

Sd/-

(S. Serto)
REGISTRAR GENERAL

Memo No. HCM/N-2013/(Judl)/ 2921-36
Copy to :

Imphal, the 19th May, 2015

1. The Secretary (Law), Government of Manipur.
2. The District & Sessions Judge, Imphal East.
3. The District & Sessions Judge, Imphal West.
4. The District & Sessions Judge, Bishnupur.
5. The District & Sessions Judge, Thoubal.
6. The District & Sessions Judge, Churachandpur.
7. The District & Sessions Judge, Senapati.
8. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur.
 - He is requested to upload the same on the official website of the High Court of Manipur.
9. The Deputy Registrar (Judl), High Court of Manipur.
10. The Director of Prosecution, Government of Manipur.
 - for kind information and circulation to the District PPs and Government Advocates.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
 - For kind information of his Lordship.
12. The Assistant Registrar – I/II/III, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
 - For kind information of his Lordship.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
 - For kind information of his Lordship.
15. The Order Book/Guard File.
16. The Concerned File.


REGISTRAR GENERAL